

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

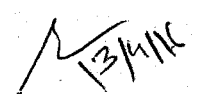
## **ENDORSEMENT**

Endt. No. 280 /Confdl./2016  
II-3-1/2016

Bilaspur, dated the 13/04/2016

Copy of Order/Endt. no. 815/PS Law/1087/XXI-B/C.G./16 dated 12.04.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Capital Complex, Mantralaya, Naya Raipur forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerisation), High Court of Chhattisgarh, Bilaspur for information.
12. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
13. District & Sessions Judge, Durg for information.
14. Ku. Priyanka Bundela, I Additional Judge to the court of I Civil Judge Class-II, Tikamgarh (M.P.). She is requested to send an acknowledgement of receipt of this endorsement to this Registry at the earliest.
15. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
16. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
17. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
18. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- ✓ 20. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website of this High Court.
21. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

**ORDER**

Naya Raipur, dated ....04.2016

No. .... /1087/XXI-B/C.G./16, In exercise of the powers conferred under clause (7) of Rule 8 of Chhattisgarh Civil Services (General Conditions of Service) Rules, 1961 and Rule 12-A of Chhattisgarh Government Servants (Temporary and Quasi Permanent Service) Rules, 1960, the State Government on recommendation of the High Court of Chhattisgarh, Bilaspur hereby accepts the resignation of Ku. Priyanka Bundela, Civil Judge (Entry Level) and relieves her from the post of XI Civil Judge Class-II, Durg (C.G.) with effect from 6<sup>th</sup> April, 2016.

By order and in the name of the  
Governor of Chhattisgarh,

(A. K. Samantray)

Principal Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department

Endt. No. ~~215/PS Law~~ 1087/XXI-B/C.G./16

Naya Raipur, dated 12.04.2016

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo no. 273/II-3-1/2016/Confdl./2016, Bilaspur, dated 7th April, 2016,
2. Accountant General, Chhattisgarh, Raipur,
3. Ku. Priyanak Bundela, XI Civil Judge Class-II, Durg (C.G.),
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Naya Raipur for perusal of Hon'ble Law Minister,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Naya Raipur for perusal,
6. Deputy Director, Govt. Regional Press, in front of Indravati Bhawan, Naya Raipur (C.G.) for publication in the Gazette (Extra Ordinary),

for information and necessary action.

(Vijay Kumar Hota)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department